

THE HIGH COURT OF KERALA

A1- 28664 / 2020

**Kochi : 682 031
Dated : 22.05.2020**

NOTICE

Sri. Karunakaran Nair Haripal will be sworn in as an Additional Judge of the High Court of Kerala on Monday, 25th May, 2020, in the Chief Justice's Court at 10.15 a.m.

The programme for the swearing-in ceremony is as follows:-

- 10.10 a.m. : The Honourable the Chief Justice, the Honourable Judges of the Administrative Committee and the Judge designate assemble in the Conference Hall.
- 10.13 a.m. : On ringing of the bell, the Honourable the Chief Justice, accompanied by the Judge designate and the Honourable Judges of the Administrative Committee proceed to the Chief Justice's Court and occupy their respective seats on the dais.
- 10.15 a.m. : On ringing of the bell, the Registrar (Subordinate Judiciary) seeks permission of the Honourable the Chief Justice to commence the proceedings.
- : The Registrar (Subordinate Judiciary) reads the minutes of the Governor appointing the Honourable the Chief Justice to administer the oath of office to the Judge designate.
 - : The Registrar (Subordinate Judiciary) reads the warrant of appointment of Sri. Karunakaran Nair Haripal.
 - : The Honourable the Chief Justice administers the oath of office to Sri. Karunakaran Nair Haripal.
 - : After taking the oath, Sri. Karunakaran Nair Haripal signs the oath and the Honourable the Chief Justice attests the same.
 - : The Honourable the Chief Justice then formally greets the Honourable Judge and hands over the notification and warrant of appointment.
 - : The Advocate-General and the President of the Kerala High Court Advocates' Association welcome the new Judge.

p.t.o.

- : The Honourable Judge replies.
- : The Registrar (Subordinate Judiciary) announces that the ceremony is complete.
- : The Honourable the Chief Justice and the Honourable Judges return to the Conference Hall and then proceed to the Banquet Hall for tea.

As strict guidelines issued by the Government, in the light of COVID 19 pandemic, are in force, the participants have been limited to the minimum. The ceremony will be streamed live on the link swearinginkharipal.blogspot.com

Regular sittings of the Court will commence at 11.15 a.m.

(By Order)



P.G. Ajithkumar
Registrar (Subordinate Judiciary)

g

To

The Advocate-General, Ernakulam.
The Director General of Prosecutions & State Public Prosecutor

The Additional Advocate-General, Ernakulam (2)
The Additional Director General of Prosecutions, Ernakulam
The President, Kerala High Court Advocates' Association, Ernakulam
The Vice-Presidents, Kerala High Court Advocates' Association

The State Attorney, Advocate-General's Office, Ernakulam.
The Secretary, Kerala High Court Advocates' Association, Ernakulam.
The General Secretary, Kerala High Court Senior Advocates'
Association

The Secretary, Indian Law Institute, Kerala, Ernakulam
The Senior Standing Counsel, Government of India (Taxes)
The Assistant Solicitor General of India, Ernakulam.
The Chairman, Bar Council, Ernakulam.
The President, Kerala Federation of Women Lawyers, Ernakulam.

The President, Kerala High Court Advocates' Clerks' Association.
The Director of the Kerala Judicial Academy, Athani.
The Additional Director of the Kerala Judicial Academy, Athani.
The Member Secretary, Kerala State Legal Services Authority,
The Director, Kerala State Mediation and Conciliation Centre,
The Registrar (Judicial), High Court.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Deputy Director, Kerala Judicial Academy, Athani.
The Private Secretary to the Chief Justice, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Secretary, High Court Legal Services Committee, Ernakulam.
The Finance Officer, High Court.
The Assistant Director, Kerala Judicial Academy, Athani.
The Assistant Registrars, High Court (The Assistant Registrar
in-charge of 'K' Section will give necessary instructions
to the Civil Sergeant and Court Keepers in this regard).
The Chief Librarian, High Court.
The Personal Assistant to the Chief Justice, High Court.
The Court Officer to the Chief Justice, High Court.
The Additional Public Relations Officer, High Court.
The Private Secretaries to the Judges, High Court.
The Librarian, Kerala Judicial Academy, Athani.
The Accounts Officer, High Court.
The Security Officer, High Court
The Assistant Engineer, High Court.
The Superintendent (Vehicles), High Court.
The Confidential Assistants to the Registrars & the Addl. Registrar
(GA), High Court.
The Court Officers' Section, High Court.
The IT Section, High Court - (for necessary action in accordance with
Office Circular No.2/2016 dated 24.02.2016)
All Sections, High Court
The Civil Sergeants, High Court.
The Court Keepers, High Court.
The Admn. Records Section, High Court
The Notice Board, High Court
The File/Stock File

Copy submitted to:- **The Honourable the Chief Justice,
The Honourable Judges &
The Judge designate**